

**भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA**वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)Website : [www.rbi.org.in](http://www.rbi.org.in)इ-मेल email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

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July 29, 2019

**Reserve Bank of India imposes monetary penalty on One Mobikwik Systems Private Limited and Hip Bar Private Limited**

In exercise of powers vested under Section 30 of the Payment and Settlement Systems Act, 2007, the Reserve Bank of India has imposed monetary penalty on the following Prepaid Payment Instrument (PPI) issuers for non-compliance of regulatory guidelines.

<b>Sr. No.</b>	<b>Name of the PPI Issuer</b>	<b>Speaking Order dated</b>	<b>Amount of Penalty (₹ lakh)</b>
1.	One Mobikwik Systems Private Limited	17-05-2019	15.00
2.	Hip Bar Private Limited	24-05-2019	10.85

**Press Release: 2019-2020/273****Yogesh Dayal**  
Chief General Manager